

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH**

FARIDKOT HOUSE, NEW DELHI

O.A. No. 216/2024

INDEX

S.NO	PARTICULARS	PAGE.NO
1	INDEX	1
2	COMPLAINT: BEFORE HON'BLE NATIONAL GREEN TRIBUNAL CHAIRMAN	2 - 3
3	PRAYER	3
3	NGT ORDERS 17.10.2025	4 - 5
4	FIR RUDRAPUR PANTNAGAR UTTARAKHAND, DATED 26.10.2025 4 th FIR REGISTERED IN CASE	6 - 11
5	REGULAR CALL LOG, WATS AAP CALL LOG SCREEN SHOTS OF MOBILE NO 76680 75810, 73513 70357 COMPLAINANT IN 4 th FIR	12 - 16
6	AFFIDAVIT	17

Handwritten signature
15/01/2026

To,
The Hon'ble Chairperson,
National Green Tribunal (NGT),
New Delhi

Subject: Regarding registration of another FIR against me under the SC/ST Act after the hearing dated 17.10.2025 before the NGT, and seeking provision of protection to my life.

Respected Sir,
I most respectfully submit that,

1. Radha Soami Satsang Beas (RSSB) has illegally encroached upon forest land in Panchkula (Village Bir, Ghaggar area). Lakhs of trees have been illegally felled, and hills have been flattened into level land, causing severe environmental damage. Additionally, inhumane and heinous acts are being committed by killing wildlife. To permanently silence my voice against all these illegal activities, attempts are being made on my life as part of a well-planned conspiracy.

2. As part of the same conspiracy, the RSSB management has, with the intention of implicating me in false cases, caused another FIR to be registered against me under the SC/ST Act at Rudrapur, Pantnagar, Uttarakhand. In this FIR, it has also been alleged that I made false statements regarding the Dera head.

3. That on 17.10.2025, the Hon'ble NGT had passed a clear order directing that the complainant should not be harassed in any manner for having filed a case before the NGT. Despite this, on 25.10.2025, I received a call from mobile number 76680 75810, the call recording of which is safely preserved by me. On the basis of this very call, FIR No. 0513/2025 was registered against me. A copy of the NGT order dated 17.10.2025 and the said FIR is enclosed herewith.

4. That after speaking for approximately two minutes on mobile number 76680 75810, I disconnected the call by clearly stating that I should not be contacted thereafter. Despite this, I started receiving WhatsApp calls and messages from mobile numbers 76680 75810 and 73513 70357. Copies of the same, including WhatsApp call logs and screenshots of the messages, are enclosed herewith.

5. That prior to this, three other FIRs have already been registered against me, the detailed particulars of which have been duly placed on the NGT portal in my case, bearing No. OA 216 of 2024, in the objections filed by me against the latest report of the Hon'ble NGT's independent Joint Committee.

6. Hon'ble Sir, my next hearing is scheduled before the NGT on 19.01.2026. I have a grave apprehension that persons associated with the

Harpreet Singh
15/01/2026

RSSB organization may cause me serious physical harm, get me killed, or attempt to have me falsely implicated in further cases and sent to jail, with the sole intent of preventing my appearance before the Hon'ble NGT on the scheduled date.

7. That the repeated registration of FIRs against me at the instance of the RSSB organization clearly indicates that the entire matter is being deliberately given a religious and caste-based colour, under the guise of which a serious criminal conspiracy is being hatched against me, with the ultimate objective of endangering my life.

Prayer:

Therefore, it is most respectfully prayed that, in order to ensure the safety of my life, appropriate directions may kindly be issued under the law to provide necessary security to my family and me through the State Government or the Central Government, or through any other appropriate means, and that strict and appropriate action be taken against the offenders.

Thanking you,

Yours faithfully,

Gaurav Sharma

House No. 1022, Sector 12/A,

Panchkula (Haryana)

Mobile: 7009472434

Gaurav Sharma
15/01/2026

Item No. 15

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 216/2024
(I.A. No. 690/2025)

Gaurav Sharma

Applicant

Versus

Radha Soami Satsang Beas Dera Baba
Jaimal Singh & Ors.

Respondent(s)

Date of hearing: 17.10.2025

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Applicant: Mr. Gaurav Sharma, Applicant in Person

Respondents: Ms. Masooma Rizvi, Adv. with Mr. Satya Prakash Negi (Through VC),
DDG, RO, MoEF & CC
Mr. Rahul Khurana, Adv. for PCCF, Haryana with Mr. Vishal Kaushik
(Through VC), DFO, Pinjore

ORDER

1. A letter has been circulated on behalf of the Counsel for Ministry of Environment, Forest and Climate Change seeking adjournment on personal ground.
2. The Joint Committee has filed the report dated 27.08.2025. It will be open to all the concerned parties to file objections to the report of Joint Committee within four weeks.
3. The applicant submits that he had appeared before the Joint Committee on 02.07.2025 in the office of DG Forest, Panchkula and immediately thereafter, he had received the phone calls from different Police Stations threatening registration of the FIR and certain FIRs have also been registered. He submits that he is being pressurized by the authorities to compromise this matter and his life is in danger and to

attend the Court's proceedings today, he has been provided security by Haryana Police.

4. The concerned authorities are directed to ensure that the applicant is not harassed on account of filing this OA before the Tribunal. The applicant further submits that he has filed certain additional documents yesterday. Office is directed to place it on record.

5. List on 19.01.2026.

Prakash Shrivastava, CP

Dr. A. Senthil Vel, EM

October 17, 2025
Original Application No. 216/2024
(I.A. No. 690/2025)
R

FIRST INFORMATION REPORT
(Under Section 173 B.N.S.S)

प्रथम सूचना रिपोर्ट
(धारा 173 बी एन एस एस के तहत)

1. District (जिला): उधम सिंह नगर P.S. (थाना): रुद्रपुर Year (वर्ष): 2025
FIR No. (प्र.सू.रि. सं.): 0513 Date and Time of FIR (प्र.सू.रि. की दिनांक और समय):
26/10/2025 01:15 घंटे

S.No. (क्र.सं.)	Acts (अधिनियम)	Sections (धारा(एँ))
1	भारतीय न्याय संहिता (बी एन एस), 2023	351(2)
2	भारतीय न्याय संहिता (बी एन एस), 2023	352
3	अनुसूचित जाति एवं अनुसूचित जनजाति (नृशंसता निवारण) अधिनियम, 1989 (संशोधन 2015)	3(1)(द)
4	अनुसूचित जाति एवं अनुसूचित जनजाति (नृशंसता निवारण) अधिनियम, 1989 (संशोधन 2015)	3(1)(ध)

3. (a) Occurrence of offence (अपराध की घटना):

Day (दिन): Date from (दिनांक से): Date To (दिनांक तक):

Time Period (समय अवधि): Time From (समय से): Time To (समय तक):

- (b) Information received at P.S. (थाना जहां सूचना प्राप्त हुई): Date (दिनांक): 26/10/2025 Time (समय): 01:00 बजे

- (c) General Diary Reference (रोजनामचा संदर्भ): Entry No. (प्रविष्टि सं.): 005 Date and Time (दिनांक और समय): 26/10/2025 01:00 बजे

4. Type of Information (सूचना का प्रकार): लिखित

5. Place of Occurrence (घटनास्थल):

1.

Beat No. (बीट सं.):

(a) Direction and distance from P.S.

(थाना से दूरी और दिशा): पश्चिम, 12 कि. मी.

(b) Address (पता): वादी का घर ग्राम मोहनपुर नं० 1 तहसील गदरपुर जिला उधम सिंह नगर,

(c) In case, outside the limit of this Police Station, then Name of P.S. (यदि थाना सीमा के बाहर है तो थाना का नाम):

District (State) (जिला (राज्य)):

6. Complainant / Informant (शिकायतकर्ता / सूचनाकर्ता):

(a) Name (नाम): रंजीत कुमार

(b) Father's Name (पिताका नाम): श्री राम सिंह

(c) Date/Year of Birth (जन्म तिथि / वर्ष): 1989 (d) Nationality (राष्ट्रीयता): भारत

(e) UID No. (यूआईडी सं.):

(f) Passport No. (पासपोर्ट सं.):

Date of Issue (जारी करने की दिनांक): Place of Issue (जारी करने का स्थान):

(g) ID Details (Ration Card, Voter ID Card, Passport, UID No., Driving License, PAN) (पहचान विवरण (राशन कार्ड, मतदाता कार्ड, पासपोर्ट, यूआईडी सं., ड्राइविंग लाइसेंस, पैन कार्ड))

S. No. (क्र.सं.)	ID Type (पहचान पत्र का प्रकार)	ID Number (पहचान संख्या)

(h) Occupation (व्यवसाय):

(i) Address (पता):

S.No. (क्र.सं.)	Address Type (पता का प्रकार)	Address (पता)
1	वर्तमान पता	ग्राम मोहनपुर नं० 1 तहसील, गदरपुर जिला उधम सिंह नगर, गदर पुर, उधम सिंह नगर, उत्तराखंड, भारत
2	स्थायी पता	ग्राम मोहनपुर नं० 1 तहसील, गदरपुर जिला उधम सिंह नगर, गदर पुर, उधम सिंह नगर, उत्तराखंड, भारत

(j) Phone number (दूरभाष सं.):

Mobile (मोबाइल सं.):

91-7668075810

12. First Information contents (प्रथम सूचना तथ्य):

नकल तहरीर हिन्दी टाईपशुदा वादी - सेवा में, श्रीमान प्रभारी निरीक्षक महोदय, रुद्रपुर कोतवाली, उधम सिंह नगर (उत्तरखण्ड) महोदय, निवेदन इस प्रकार है कि प्रार्थी, गौरव शर्मा पुत्र श्री अशोक कुमार निवासी 1022 सेक्टर-112ए पंचकुला, हरियाण मो० 709472434 को कुछ समय पहले से जानता हूँ। गौरव शर्मा उक्त के द्वारा मेरे परिचिति श्री गुरविंदर निवासी लुधियाना के खिलाफ अभद्र भाषा एवं गाली-गलौच देते हुए एक वीडियो क्लिप सोशल मीडिया पर अपलोड की गयी है, इससे फैल रहे दुख एवं संवेदना से ग्रस्ति होकर मैंने अपना परिचय देते गौरव शर्मा से अपने मोबाईल नं० 7668075810 से बात की गई। जैसे ही उसने मेरा नाम जाना उसने मुझे बोला तुम चूड़े चमार हो भंगी हो तुम लोगों का बस यही काम रह गया है जमीन पर कब्जा करना पेड़ों को काटना। मैंने गौरव शर्मा को बोला भाई साहब थोडा तहजीब से बात कीजिए मैं आपसे तहजीब से बात कर रहा हूँ आप हमारे बाबा जी और हमारे लिए अभद्र टिप्पणी क्यों कर रहे हो यह सुनकर गौरव शर्मा और ज्यादा भडक गया और बोला मादरचोद जैसे मैंने तेरे बाबा जी को सबक सिखाया है। बैसे ही तुझे सबक सिखा दूंगा। इस प्रकार बहुत देर तक अभद्रता करता रहा। बहुत समझाने पर भी नहीं समझा। महोदय इसके द्वारा मुझे चूड़े चमारें भंगी शब्दों का प्रयोग करते हुए मुझे जान से मारने की धमकी दी गयी। जिस समय गौरव शर्मा ने मुझे गाली-गलौच करनी शुरू की मेरे सामने मेरे मित्र सूरज विश्वास तथा गोविन्द मण्डल बैठे थे, मेरा साधारण फोने होने के कारण मैंने मोबाइल स्पीकर मोड पर डाल दिया। और उनके सामने बात की गौरव शर्मा द्वारा मुझे गाली-गलौच जाति सूचक शब्द चूड़ा चमार तथा जान से मारने की धमकी दी उनके द्वारा यह बात सुनी गयी। अतः महोदय जी से अनुरोध है कि गौरव शर्मा के विरुद्ध उचित कार्यवाही करने की कृपा करें। दिनांक- 25/10/2025 प्रार्थी SD अंग्रेजी रंजीत कुमार पुत्र श्री राम सिंह निवासी ग्राम मोहनपुर नं० 1 तहसील गदरपुर जिला उधम सिंह नगर। मो० 7668075810 नोट- मैं हे०का० 303 महेन्द्र सिंह रावत प्रमाणित करता हूँ कि तहरीर की नकल मेरे द्वारा बोल बोल कर म०का० 1163 कल्पना से शब्द ब शब्द कम्प्यूटर में अंकित करायी गयी। मूल तहरीर हमरिश्ता मूल FIR है। हे०का० 303 महेन्द्र सिंह रावत कोतवाली रुद्रपुर जनपद उधम सिंह नगर।

13. Action taken: Since the above information reveals commission of offence(s) u/s as mentioned at Item No. 2.

(की गयी कार्यवाही : चूंकि उपरोक्त जानकारी से पता चलता है कि अपराध करने का तरीका मद सं. 2 में उल्लेख धारा के तहत है.):

(1) Registered the case and took up the investigation (प्रकरण दर्ज किया गया और जांच के लिए लिया गया): / or (या)

(2) Directed (Name of I.O.) (जांच अधिकारी का नाम): Prashant Kumar Rank (पद): उप पुलिस अधीक्षक/पुलिस उपाधीक्षक

No. (सं.): to take up the Investigation (को जांच अपने पास में लेने के लिए निर्देश दिया गया) or (या)

(3) Refused investigation due to (जांच के लिए): or (के कारण इंकार किया या)

(4) Transferred to P.S. (थाना): District (ज़िला):

on point of jurisdiction (को क्षेत्राधिकार के कारण हस्तांतरित).

I.I.F.-I (एकीकृत जाँच फार्म-I)

F.I.R. read over to the complainant / informant, admitted to be correctly recorded and a copy given to the complainant / informant, free of cost. (शिकायतकर्ता / सूचनाकर्ता को प्राथमिकी पढ़ कर सुनाई गयी, सही दर्ज हुई माना और एक कॉपी निशुल्क शिकायतकर्ता को दी गयी)

R.O.A.C. (आर.ओ.ए.सी.)

Signature of Officer in charge, Police
Station (थाना प्रभारी के हस्ताक्षर)

Name (नाम): Manoj Raturi

Rank (पद): I (Inspector)

No. (सं.): NA

14. Signature / Thumb
impression
of the complainant /
informant (शिकायतकर्ता /
सूचनाकर्ता के हस्ताक्षर / अंगूठे
का निशान)

15. Date and time of dispatch to the court (अदालत में प्रेषण की दिनांक और समय):

Attachment to item 7 of First Information Report (प्रथम सूचना रिपोर्ट के मद 7 संलग्नक):

Physical features, deformities and other details of the suspect/accused: (If known / seen)

(संदिग्ध / अभियुक्त की शारीरिक विशेषताएँ, विकृतियाँ और अन्य विवरण: (यदि ज्ञात / देखा गया))

S. No. (क्र.सं.)	Sex (लिंग)	Date / Year Of Birth (जन्म तिथि / वर्ष)	Build (बनावट)	Height (cms) (कद (से.मी.))	Complexion (रंग)	Identification Mark(s) (पहचान चिन्ह)
1	2	3	4	5	6	7
1	पुरुष	1987				चेचक: नहीं

Deformities / Peculiarities (विकृतियाँ / विशिष्टताएँ)	Teeth (दाँत)	Hair (बाल)	Eye (आँखें)	Habit(s) (आदतें)	Dress Habit (s) (पहनावा)
8	9	10	11	12	13

Language/Dial ect (भाषा/बोली)	Place of (का स्थान)					Others (अन्य)
	Burn Mark (जले हुए का निशान)	Leucoderma (लुकोदेर्मा(सफ़ेद धब्बे))	Mole (मस्सा)	Scar (घाव)	Tattoo (गूदे हुए का)	
14	15	16	17	18	19	20

These fields will be entered only if complainant/informant gives any one or more particulars about the suspect/accused.

(यह क्षेत्र तभी दर्ज किए जाएंगे यदि शिकायतकर्ता / सूचनाकर्ता संदिग्ध / अभियुक्त के बारे में कोई एक या उससे अधिक जानकारी देता है)

991

IDENTIFIED BY TRUECALLER



Ranjeet

🌞 Local time 16:09

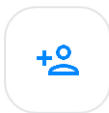
🌟 Likely a business



Call



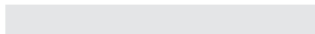
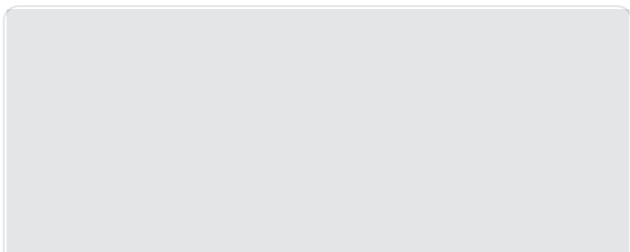
Message



Save



Block



076680 75810

Mobile · Jio



SUGGEST A BETTER NAME



More info available

👑 Upgrade to Premium to view



WhatsApp

Call History



25 Oct · 10:55

2m 30s

Incoming · 076680 75810



Calls



[Redacted call log entry]



+91 73513 70357 (2)

~ Ranjeet Kumar

✓ October 25, 14:50



+91 76680 75810 (4)

~ ranjeetsagar946

✓ October 25, 11:22

[Redacted call log entry]

[Redacted call log entry]

[Redacted call log entry]

[Redacted call log entry]

[Redacted call log entry]



Chats



Updates



Communities



Calls



🔒 Messages and calls are end-to-end encrypted. Only people in this chat can read, listen to, or share them. Learn more.



+91 73513 70357

~ Ranjeet Kumar

Not a contact • No common groups

🛡️ Safety tools

🚫 Block

👤+ Add



Missed voice call

Tap to call back 14:47

Bhaya pls call 14:49



Missed voice call

Tap to call back 14:50



Message





← Call info





+91 73513 70357

~ Ranjeet Kumar


Message


Audio


Video


Save

October 25

 **Missed**
14:47

 **Missed**
14:50

← Call info



+91 76680 75810



Message



Audio



Video



Save

October 25



Missed

11:01



Missed

11:02



Missed

11:09



Missed

11:22



In the Court of The National Green Tribunal, Principal Bench,

New Delhi

Gauav Sharma V/s Radha Somi Satsang Beas & others.

In the matter of

Original Application

(OA) No. 216 of 2024

AFFIDAVIT

I, Gaurav Sharma S/o Sh. Ashok Kumar Sharma R/o House No. 1022, Sector-12A, Panchkula (Haryana)-134112, do hereby solemnly affirm and declare as under:-

1. That I am resident of the above mentioned address.
2. That I have filed the complaint dated:- 15.01.2026 regarding registration of another FIR against me under the SC/ST Act after the hearing dated:- 17.10.2025 before the Hon'ble NGT, and seeking provision of protection to my life.
3. That the contents of the above mentioned complaint are true and correct to the best of my knowledge
4. That I shall be fully responsible if the contents will found wrong/fake.



Gaurav Sharma
DEPONENT

Verified

Verified that the contents of this affidavit are true and correct to the best of my knowledge and nothing has been concealed therein.

ATTESTED

Jitender Singh Pannu
Notary Panchkula

Place : Panchkula

Dated : 16-01-2026

15 JAN 2026

Gaurav Sharma
DEPONENT